

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date : 27<sup>th</sup> January, 2017  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remark
<b>FOR ADMISSION</b>				
1.	Original Application No. 137/2016(CZ) <b>(M.A.No.52/17)</b>	Rameshwar Singh Shekhawat Vs State of Rajasthan & 6 Ors.	Mr. Apoorv Pandey, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Sandeep Singh, Adv. Mr. Shantanoo Saxena, Adv.	
3.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Sandeep Singh, Adv. Mr. Shantanoo Saxena, Adv.	
4.	Original Application No. 65/2016(CZ) <b>(M.A.No.385/16)</b>	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv. Mr. S.K.Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Sharma, Adv.	
5.	Original Application No. 35/2014(THC)	Ram Saroj Kushwaha (Birla Cement) Vs. State of M.P. & 11 Ors.	Mr. Arvind Shrivastava, Adv. Smt. Chandra Shrivastava, Adv. Mr. Ashok Shrivastava, Adv. Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. R-9 to12 Mr. Ajay Gupta, Adv.R-11	
6.	Original Application No. 152/2016(CZ) <b>(M.A.No.1061/16)</b>	Sudiep Shrivastava Vs. State of Chhattisgarh & Ors.	Mr. R.N.Chaturvedi, Adv. Mr. Anurag Maheshwari, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sanjay Verma, Adv.	
7.	Original Application 148 /2016 (CZ)	Shivam Gupta Vs. India Waste Management Pvt. Ltd. & 4 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Ayush Bajpayee, Adv.	
8.	Original Application 45/2016(CZ)	Dr. Shailendra Kumar Modi Vs. Bhopal Sahkari Dugdh Sangh Maryadit & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv.for Mr.PurushaindraKaurav, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. S.K.Verma, Adv.	

9.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri(MP)	Mr. Vijay Tiwari, Applicant in person Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.for Mr. Purushaindra Kaurava, Adv.	
<b>FOR COMPLIANCE</b>				
10.	Original Application No. 143/2015(CZ) <b>(M.A.No.1066/16)</b>	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv.	
11.	Original Application No. 04/2016(CZ)	Dr. Subhash C. Pandey Vs. MP PCB & 2 Ors.	Mr. Rahul Ganesh, Adv. Mr. Pramod Singh Tomar, Adv. Mr. Sachin K. Verma, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)